

NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH

CORAM:

(IB)-898(ND)/2018

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

Dr. DEEPTI MUKESH  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018.

NAME OF THE COMPANY: M/s. M+R Logistics (India) Pvt. Ltd. V/s. M/s.  
The Indure Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

**Present:** Mr. Hrishikesh Baruah, Ms. Radhika Gupta &  
Mr. Siddhant Kaushik, Advocates for the Petitioner

ORDER

Ld. Counsel for the applicant requests for some time to complete the  
service as directed in the order dated 9<sup>th</sup> August, 2018. To come up on 27<sup>th</sup>  
August, 2018.

  
(Deepa Krishan)  
Member(T)

  
(Dr. Deepti Mukesh)  
Member(J)